

High Court of Karnataka,
Bengaluru,
Dated: 19th February 2018

NOTIFICATION NO. HCDB – 18 / 2018

1. Hon'ble Mr.Justice B.A.Patil will sit in Video Conference Hall at Dharwad Bench at 2.30 PM on Tuesday the 20th February 2018 and take up MFA 8023/2008 C/w MFA Nos. 7815/2008, 8014/2008, 8015/2008, 8016/2008, 8017/2008, 8019/2008, 8021/2008, 8022/2008, 8036/2008, 8037/2008, 8038/2008, 8039/2008, 9409/2008, 1747/2009 and 12535/2007 (MV) pertaining to Principal Bench, Bengaluru, through Video Conference.
2. After completion of Video Conference referred to at Sl.No.1 above, Hon'ble Mr.Justice B.A.Patil will sit in Video Conference Hall at Dharwad Bench on Tuesday the 20th February 2018 and take up MFA 30530/2008 (MV) C/w MFA CROB 1059/2009 (MV) pertaining to Kalaburagi Bench, through Video Conference.

After completion of Video Conference referred to at Sl.No.2 above, His Lordship will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial) I/c

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Dharwad Bench.